IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

ITEM No. 06
Appeal No. 473/252/ND/2020

IN THE MATTER OF:

Spiritnoise Solutions Pvt Ltd	…	Appellant
Vs		
ROC	…	Respondent

Order under Section252.

Order delivered on 10.12.2020

Coram:
DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Appellant	:	
For the ROC	:	
For the ITD	:	Mr. Zoheb Hossain, Adv.
		Mr. Parth Semwal, Adv.

ORDER

Appeal filed under Section 252 of the Companies, Act, 2013. Copy of appeal be served to the respondents, if not served ROC and Income Tax Department to file reply within three weeks, with copy in advance to the other side.

List on 01.02.2020.

Sd/-
SUMITA PURKAYASTHA
MEMBER (T)

Sd/-
DR. DEEPTI MUKESH
MEMBER (J)

Md Saddam- 10.12.2020